

**1400th Hijri Era Centenary
Celebration**

7578. SHRI G. M. BANATWALLA:
Will the Minister of EDUCATION be
pleased to state:

(a) whether an Advisory Committee has been set up at the national level for 1400th Hijri Era Centenary Celebration;

(b) if so, the composition and the functions of the Committee and the names of the members of the Committee;

(c) whether there are any proposals to invite foreign scholars and representatives to participate in the celebrations; if so, details thereof; and

(d) the details of proposed celebrations and activities?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) & (b). Yes, Sir. A list of the members of the Committee is attached.

(c) & (d). The details of the programme are being actively finalised.

*List of Members of Advisory Committee for the
1400th Anniversary of Hijri Era*

1. Shri M. Hidayatullah, Vice-President of India.	Chairman
2. Shri A.R. Kidwai . . .	Member
3. Shri A.B.A. Ghani Khan Chaudhuri	"
4. Shri B. Shankaranand . . .	"
5. Sheikh Mohd. Abdullah . . .	"
6. Shri A.R. Antulay	"
7. Shri Jaffer Sherif	"
8. Maulana Abul Hassan Ali Nadwi	"
9. Shri Suleiman Sait, M.P. . .	"
10. Maulana Asad Madani, M.P. .	"
11. Mufti Atiqur Rehman . . .	"
12. Justice Bashir Ahmed Syed .	"

13. Col. B.H. Zaidi	Member
14. Begum Abida Ahmed	"
15. Hakim Abdul Hamid	"
16. Shri Mohd. Yunus	"
17. Shri S. Hamid	"
18. Shri Badr-ud-Din Tyabji . . .	"
19. Dr. Gopal Singh	"
20. Shri Mulk Raj Anand	"
21. Prof. Nihar Ranjan Ray	"
22. Shri A.J. Kidwai	"
23. Begum Hamida Habibullah M.P.	"
24. Smt. Rhoda Mistry, M.P. . . .	"
25. Begum Maimoona Sultan, M.P. .	"
26. Pir Zamin Nizami S. Bokhari .	"
27. Shri Mir Nasrullah	Member- Secretary

**Foodgrains under Food for work
Programme**

7579. SHRI SOMNATH CHATTERJEE: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the quantities of foodgrains allotted by the Central Government to different State Governments for the food for work Programme from January to June, 1980—State-wise and month-wise;

(b) the basis of allotment of the different States per capita or otherwise;

(c) what quantities were actually received by the different States out of the allotted quantities and when;

(d) whether accounts and/or utilisation certificates have been given by the States for foodgrains received by them; and

(e) if so, for what quantities, State-wise and date-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Statement I indicating the quantities of foodgrains released to various States/UTs under Food for Work Programme during January to June, 1980 is enclosed.

(b) Allocations for this year under the normal 'Food for Work' programme have been made on the basis of the

population of agricultural labourers and marginal farmers. Allocation under the special programme are related to the requirements of the drought affected areas.

(c) Statement II showing the quantities of foodgrains supplied till the end of June, 1980 is enclosed.

(d) and (e). Statement III indicating the quantities of foodgrains utilised so far during the current year is enclosed.

Statement I

Quantities of foodgrains released to the State Govts./UTs. for the food for work programme under normal and special food for work programme during January to June, 1980

State/UT	Quantity release during (in Metric tonnes)					
	January, 1980	February, 1980	March, 1980	April, 1980	May, 1980	June, 1980
1	2	3	4	5	6	7
1. Andhra Pradesh	42,000	25,000	..	31,500	31,500	..
2. Assam	5,500
3. Bihar	..	75,000	25,000	55,000	55,000	..
4. Gujarat	..	17,500	2,041	5,000	5,000	..
5. Haryana	10,000	10,000	..	10,000	10,000	..
6. Jammu & Kashmir	22,500	10,000	..
7. Himachal Pradesh	2,500	10,000	..	4,000	4,000	10,000
8. Karnataka	..	23,000	10,650	..	13,500	..
9. Kerala	12,000	6,750	6,750	..
10. Madhya Pradesh	70,000	25,000	25,000	99,500	99,500	..
11. Maharashtra	..	20,000	..	20,000	20,000	..
12. Manipur	..	3,500
13. Meghalaya
14. Nagaland	..	5,000
15. Orissa	31,000	20,000	6,000	82,000
16. Punjab	..	4,500	6,000	..
17. Rajasthan	50,000	20,000	20,000	55,000	55,000	..
18. Sikkim	90	410	..
19. Tamil Nadu	53,000	13,500	13,500	..
20. Tripura	2,000	3,500

1	2	3	4	5	6	
21. Uttar Pradesh .	50,000	50,000	50,000	1,95,000
22. West Bengal .	..	20,000	20,000	..
23. A & N Islands .	50	750	..
24. Arunachal Pradesh
25. Chandigarh
26. Mizoram .	500
27. Pondicherry .	300	125	125	102
TOTAL .	3,43,850	3,28,500	1,40,691	8,80,965	3,51,035	15,600

Statement II

Quantity of Foodgrains actually supplied under Food for Work Programme to each State during 1980-81
(April-June)

(In '000 tonnes)

State	Rice	Wheat	Total
Andhra Pradesh	15.9	..	15.9
Assam	0.2	0.2	0.4
Bihar	15.5	131.6	147.1
Haryana	1.7	5.1	6.8
Himachal Pradesh	8.4	8.0	16.4
Jammu & Kashmir	1.7	3.1	4.8
Karnataka	4.6	0.9	5.5
Kerala	9.9	..	9.9
Madhya Pradesh	50.4	16.5	66.9
Maharashtra	15.5	6.2	21.7
Orissa	69.9	20.3	90.2
Punjab	18.8	30.7	49.5
Rajasthan	2.6	82.0	84.6
Uttar Pradesh	30.1	81.8	111.9
West Bengal	21.9	3.5	25.4
Tripura	5.3	..	5.3
TOTAL	272.4	389.9	662.3

Statement III*Quantities of Foodgrains utilised during the year 1980-81*

Sl. No.	Name of State/UTs	Foodgrains utilised	Period to which relates
1	2	3	4
		(MTs)	
1	Andhra Pradesh	28,414	May, 1980
2	Gujarat a	6,703	May, 1980
3	Himachal Pradesh	2,006	May, 1980
4	Madhya Pradesh	42,647	April, 1980
5	Maharashtra	30,000	May, 1980
6	Nagaland	127	May, 1980
7	Orissa	70,380	June, 1980
8	Rajasthan	1,62,739	June, 1980
9	Tamil Nadu	58,194	May, 1980
10	Tripura	3,698	May, 1980
11	Uttar Pradesh	1,32,000	June, 1980
12	Pondicherry	310	June, 1980

Chinnamuttom Fishing Harbour

7580. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE be pleased to state whether Government propose to undertake execution of development work for Chinnamuttom Fishing Harbour this year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): The proposal for a fishing harbour at Chinnamuttom is being posed for an investment decision. The sanction order would be issued immediately after the investment decision is taken. There is provision in the current year's budget for such harbour works.

Allocation of Imported Sugar to Soft Drink Manufacturers

7581. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that over two lakh tonnes of sugar was imported from London market;

(b) whether it is also a fact that only 15,000 tonnes of sugar arrived;

(c) whether it is a fact that a large quantity of this sugar was allotted to soft drink manufacturers; and

(d) what was the quantity allotted to manufacturers of Campa Cola from this import?